

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1173
ANSWERED ON:29.07.2003
NGO'S IN MANIPUR
TH. CHAOBA SINGH

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Ministry has not cleared a single proposal put up by NGOs/Organisations from Manipur in the last financial year 2002-03;
- (b) if so, the reasons therefor;
- (c) if not, the names of NGOs/Organisations to whom funds have been cleared/sanctioned;
- (d) whether the Ministry have received any circular issued by the Ministry of Home Affairs that all fresh/new schemes/proposals submitted by NGOs/Organisations from Manipur does not need the clearance of MHA;
- (e) if so, the reasons as to why the fresh/new schemes submitted by NGOs/Organisations from Manipur has been referred back to the Home Ministry for clearance;
- (f) if so, the details thereof; and
- (g) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

(a) No, Sir.

(b) Does not arise.

(c) Funds have been sanctioned to the following NGOs from Manipur during 2002-2003 under various schemes of the Ministry :

1. Eastern Star Association, Waiton, PO- Pangei, Imphal East District
2. National Association of Fisherman, Imphal
3. Upliftment of Human Resource & Vocational Training Institute, Wangjing
4. THAU Union, Imphal
5. Bright Ways, Terakhong
6. Voluntary Action Society, Imphal(West)
- 7 Highland Welfare Association, Sadar Hills
8. Environment & Economic Management Association, Imphal(West)
9. Bharat Sevak Samaj, Imphal(East)

(d) No, Sir.

(e) to (g) : Do not arise.